CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 07.06.2017 DIVISION BENCHES

1.	Hon'ble The Chief Justice	(Whole Day)	LPA: - Orders & Admission.
	& Hon'ble Mr. Justice Ananda Sen (Monday to Thursday)		Cr. Appeal (D.B.), Acq. Appeal (D.B.). W.P.(Cr), Cr. M. P., W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev. :- Orders, Admission & Hearing.
			Cr. Appl.(DB) :- Orders, (including u/s 389 Cr. P.C) & Admission.
	(Friday)	(Whole Day)	WP(PIL)Suo-motu, WP(PIL) 2016:- Orders. Company Appeal,: - Orders, Admission & Hearing, Assigned matters.
2.	Hon'ble Mr. Justice D. N. Patel & Hon'ble Mr. Justice B. B. Mangalmurti (Monday to Wednesday)	(Whole Day)	LPA & LPA not before D. B I:- Orders, Admission & Hearing. WP(PIL):- Orders WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires & Validity of Acts, Company Appeal, A.C.(D.B.), Cases related to Judicial Officers,:- Orders, Admission & Hearing.
	(Thursday)	(Whole Day)	LPA & LPA not before D.B.— I :- Orders, Admission & Hearing. WP(PIL) :- Orders. WPT, T.A., Tax matters, Commercial Appellate Division, Writs relating to Vires & Validity of Acts., Company Appeal, A.C.(D.B.), CMP, Cases related to Judicial Officers, Writ(DB), C.Rev., CMP, Cont.(Cvl.), Cont.(Appl.), :- Orders, Admission, Hearing & Assigned matters.
3	Hon'ble Mr. Justice H. C. Mishra & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Wednesday)	(Whole Day)	Cr. Appeal (D.B.):- Hearing (on Bail). Cr. Appeal (D.B.) custody matters:- Hearing. F.A.:- Orders, Admission & Hearing Cr. Appl.(DB) :- Orders, (including u/s 389 Cr. P.C) & Admission.
	(Thursday)	(Whole Day)	Writ (DB), CAT matters,: - Orders, Admission, Hearing & Assigned matters. F.A. & L.P.A. :- Hearing. Cr. Appl.(DB) :- Orders, (including u/s 389 Cr. P.C) & Admission.

SINGLE BENCHES

1	Hon'ble The Chief Justice		Cr.MP(Quashing):- Hearing and Assigned matters.
2	Hon'ble Mr. Justice D. N. Patel (Friday)	(Whole day)	Arbitration matters, Cont. (Cvl.), C.M.P, and Company matters:-Orders, Admission & Hearing as well as Tied-up & Assigned matters.
3	Hon'ble Mr. Justice H. C. Mishra (Friday)	(Whole day)	Cr. Appeal (SJ):- Old - Hearing. A.C.(SB):- Orders, Admission & Hearing as well as Tied- up &Assigned matters.
4	Hon'ble Mr. Justice Aparesh Kumar Singh (Monday to Thursday)	(Whole day)	WPL matters. :-Fresh filing, Orders & Admission.
			F. A. :- Orders, Admission & Hearing.
			S. A. :- Orders, Admission & Hearing (2006 onwards).
	(Friday)	(Whole day)	All matters related to Fodder Scam: - Orders, Admission & Hearing as well as Tied- up &Assigned matters. Cont.(C):-Orders &Admission.
5	Hon'ble Mr. Justice S. Chandrashekhar (Monday to Thursday)	(Whole day)	WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension & Compassionate Appointment):- Fresh Filing, Orders & Admission.
	(Friday)	(Whole day)	WPC grouping (Electricity):- Fresh Filing, Orders, Admission & Hearing as well as Tied- up & Assigned matters.
6	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Thursday)	(Whole day)	WPC:- Fresh Filing, Order & Admission. M.A., CMP, C.R., Tr. Pet.(Cv.), S.C.L.P.: - Orders, Admission & Hearing.
	(Friday)	(Whole day)	S.A., :- Hearing(up to 2000) as well as Tied- up & Assigned matters.
7	Hon'ble Mr. Justice Pramath Patnaik (Monday to Thursday)	(Whole day)	WPS matters:- Fresh Filing Orders & Admission.
	(Friday)	(Whole day)	WPS matters:- Hearing as well as Tied- up & Assigned matters.
8	Hon'ble Mr. Justice Rongon Mukhopadhyay	(1 st half)	B.A. :- Orders & Admission.
	(Monday to Friday) (Monday & Tuesday)	(2 nd half)	Cr. Rev.:- Fresh Filing, Orders, Admission, Hearing & Stay matters.
	(Wednesday & Thursday)	(2 nd half)	Cr. M P, Tr. Pet.(Cr.), matters:- Fresh Filing, Orders, Admission, Hearing & Stay matters.
	(Friday)	(2 nd half)	Criminal Writ matters:- Fresh Filing, Orders, Admissions, Hearing & Stay matters.
			P. C. Act except B.A.:- Orders, Admission & Hearing as well as Tied- up & Assigned matters.

9	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J) (2006 to 2010):- Hearing as well as Tied up & Assigned matters.
10	Hon'ble Mr. Justice Ananda Sen		WPS (2016 & 2017):- Fresh Filing & Admission Cr. M. P.:- Fresh Filing & Admission. Cr. Appeal (SJ):- Hearing (up to 2005).
11	Hon'ble Mr. Justice Anant Bijay Singh (Monday & Tuesday)	(Whole day)	A.B. A. (interim orders), Cr. Appeal (S.J), Acq. Appeal (SJ):- Orders, Adm. & Hearing (2011 onwards)
	(Wednesday & Thursday)	(Whole day)	S. A. :- Hearing (2001 to 2005), A.B. A. (interim orders).
	(Friday)	(Whole day)	Election Petition, A.B. A. (interim orders) as well as Tied- up & Assigned matters.
12	Hon'ble Mr. Justice Dr. S. N. Pathak (Monday to Friday)	(Whole day)	WPC & WPL :- Hearing.
13	Hon'ble Mr. Justice Rajesh Shankar (Monday to Thursday)	(Whole day)	WPS :- Hearing.
	(Friday)	(Whole day)	WPS :- Hearing as well as Tied- up & Assigned matters.
14	Hon'ble Mr. Justice B. B. Mangalmurti (Friday)	(Whole day)	Cr. Appeal (SJ):- Hearing
15	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Thursday)	(Whole day)	A.B. A. :- Orders & Admission.
	(Friday)	(1 st half)	A.B.A. :- Orders & Admission.
		(2 nd half)	Cr. Rev. :- Hearing (2011 onwards)

- NOTE: 1. ALL MOTIONS FOR <u>URGENT/ ORDINARY</u> LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
 - 2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE. IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
 - $3. ALL\ MOTIONS\ WITH\ REGARD\ TO\ \underline{\textbf{\textit{B.A.}MATTERS}}\ MAY\ BE\ MENTIONED\ BEFORE\ \textbf{\textit{HON'BLE}}\ \textbf{\textit{MR.}}\ \textbf{\textit{JUSTICE}}\ \textbf{\textit{RONGON}}\ \textbf{\textit{MUKHOPADHYAY}}.$
 - 4. ALL MOTIONS WITH REGARD TO A.B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.